

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1562
TO BE ANSWERED ON 12th FEBRUARY, 2019

FUNDS RELEASED TO SONEPAT AND DARBHANGA

1562. SHRI RAMESH CHANDER KAUSHIK:

SHRI KIRTI AZAD: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of the funds released to Sonapat in Haryana and Darbhanga in Bihar under various schemes of this Ministry;
- (b) whether the funds released under the said schemes have been utilized under the respective schemes; and
- (c) if so, the details of the schemes under which the work has been completed or is near completion and if the work has not been completed, the reasons therefor?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) to (c): The primary mandate of this Department is to ensure food security for the country through timely and efficient procurement and distribution of food grains and the implementation of the National Food Security Act, 2013, that provides coverage of upto 75% of rural population and 50% of urban population for receiving highly subsidized foodgrains under Targeted Public Distribution System. The objective of food security is addressed through the various schemes of Department. However, all these schemes /programmes have a pan India focus. District wise allocations are not made under any of the schemes of the Department.
